

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6729/2006  
(From the judgement and order dated 07/08/2006 in CRLA No. 1868/2003 of  
The HIGH COURT OF MADRAS)

PADMANABAN

Petitioner(s)

VERSUS

STATE BY INSPECTOR OF POLICE, TAMIL NADU Respondent(s)  
(With appln. for interim bail and office report) (For final disposal)

WITH SLP(Crl) NO. 3262 of 2007  
(With appln. for bail and office report)

Date: 22/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. S. Thananjayan, Adv.

Mr. P.R. Kovilan Poongkuntran, Adv.  
Mr. Naresh Kumar, Adv.

For Respondent(s) Mr. V.G. Pragasam, Adv.

UPON hearing counsel the Court made the following  
ORDER

In view of the letter, not to be taken up today.

[ Meenu Sethi ]  
A.R.-cum -P.S.

[ Pushap Lata Bhardwaj ]  
Court Master